

Name of the Corporate Person-  
Date of commencement of Voluntary liquidation-

Panna Papers Mills Private Limited in Voluntary liquidation  
4th December 2025

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of Creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount					
1	Secured financial creditor belonging to any class of creditors	-	-	-	-	-	-	-	1	-
2	Unsecured financial creditor belonging to any class of creditors	-	-	-	-	-	-	-	2	-
3	Secured financial creditor (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	3	-
4	Unsecured financial creditor (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	4	-
5	Operational Creditors (Workmen)	-	-	-	-	-	-	-	5	-
6	Operational Creditors (Employees)	-	-	-	-	-	-	-	6	-
7	Operational Creditors (Government dues)	-	-	-	-	-	-	-	7	-
8	Operational Creditors (other than workmen and employees and Government dues)	-	-	-	-	-	-	-	8	-
9	Other creditors, if any, (other than financial creditors and operational creditors)	4	960,000	4	960,000	-	-	-	9	-
<b>Grand Total</b>		<b>4</b>	<b>960,000</b>	<b>4</b>	<b>960,000</b>	<b>-</b>	<b>-</b>	<b>-</b>		



Name of the Corporate Person-	Panna Papers Mills Private Limited in Voluntary liquidation
Date of commencement of Voluntary liquidation-	4th December 2025
List of creditors as on-	14-Jan-26

**Annexure- 1**  
**List of Secured Financial creditors belonging to any class of creditors**

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claims received		Details of claim admitted						Amount of contingent claims	Amount of any mutual dues, that may be set off	Amount of claims not admitted	Amount of claims under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claims admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
NIL															
	<b>Grand Total</b>		-	-		-	-						-		



Name of the Corporate Person-	Panna Papers Mills Private Limited in Voluntary liquidation
Date of commencement of Voluntary liquidation-	4th December 2025
List of creditors as on-	14-Jan-26

**Annexure- 2**  
**List of Unsecured Financial Creditors belonging to any class of creditors**

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claims received		Details of claim admitted					Amount of any mutual dues, that may be set off	Amount of claims not admitted	Amount of claims under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claims admitted	Nature of claim	Amount covered by security interest	Whether related party?	% of voting share in CoC				
NIL												
	<b>Grand Total</b>											



Name of the Corporate Person-	Panna Papers Mills Private Limited in Voluntary liquidation
Date of commencement of Voluntary liquidation-	4th December 2025
List of creditors as on-	14-Jan-26

Annexure- 3  
List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claims received			Details of claim admitted					Amount of contingent claims	Amount of any mutual dues, that may be set off	Amount of claims not admitted	Amount of claims under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claims admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
NIL														
	Grand Total			-		-	-	-	-					



Name of the Corporate Person-	Panna Papers Mills Private Limited in Voluntary liquidation
Date of commencement of Voluntary liquidation-	4th December 2025
List of creditors as on-	14-Jan-26

**Annexure- 4**  
**List of Unsecured Financial Creditors (other than financial creditors belonging to any class of creditors)**

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claims received		Details of claim admitted					Amount of contingent claims	Amount of any mutual dues, that may be set off	Amount of claims not admitted	Amount of claims under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claims admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
NIL													
	<b>Grand Total</b>		-	-									



<b>Name of the Corporate Person-</b>	<b>Panna Papers Mills Private Limited in Voluntary liquidation</b>
<b>Date of commencement of Voluntary liquidation-</b>	<b>4th December 2025</b>
<b>List of creditors as on-</b>	<b>14-Jan-26</b>

**Annexure- 5**  
**List of Operational Creditors (Workmen)**

---

NIL



Name of the Corporate Person-	Panna Papers Mills Private Limited in Voluntary liquidation
Date of commencement of Voluntary liquidation-	4th December 2025
List of creditors as on-	14-Jan-26

**Annexure- 6**  
**List of Operational Creditors (Employees)**

(Amount in ₹)

Sl. No.	Name of Authorized Representative, if any	Name of Employee	Details of claims received		Details of claim admitted				Amount of contingent claims	Amount of any mutual dues, that may be set off	Amount of claims under verification	Amount of claims not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claims admitted	Nature of claim	related party?	voting share in CoC					
NIL													
		Grand Total											



<b>Name of the Corporate Person-</b>	<b>Panna Papers Mills Private Limited in Voluntary liquidation</b>
<b>Date of commencement of Voluntary liquidation-</b>	<b>4th December 2025</b>
<b>List of creditors as on-</b>	<b>14-Jan-26</b>

**Annexure- 7**  
**List of Operational Creditors (Government dues)**



<b>Name of the Corporate Person-</b>	<b>Panna Papers Mills Private Limited in Voluntary liquidation</b>
<b>Date of commencement of Voluntary liquidation-</b>	<b>4th December 2025</b>
<b>List of creditors as on-</b>	<b>14-Jan-26</b>

**Annexure- 8**

**(Amount in ₹)**



Name of the Corporate Person-	Panna Papers Mills Private Limited in Voluntary liquidation
Date of commencement of Voluntary liquidation-	4th December 2025
List of creditors as on-	14-Jan-26

**Annexure- 9**  
**List of Other Creditors (other than financial creditors and operational creditors)**

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claims received		Details of claim admitted					Amount of contingent claims	Amount of any mutual dues, that may be set off	Amount of claims not admitted	Amount of claims under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claims admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	Bimal Kumar Bayanwala	1/3/2026	637,000	637,000	Equity Shareholder's Claim	Nil	Nil	Yes	Nil	NA	Nil	Nil	Nil
2	Renu Devi Bayanwala	1/3/2026	273,000	273,000	Equity Shareholder's Claim	Nil	Nil	Yes	Nil	NA	Nil	Nil	Nil
3	Vandana Bajoria	1/3/2026	30,000	30,000	Equity Shareholder's Claim	Nil	Nil	Yes	Nil	NA	Nil	Nil	Nil
4	Ashok Bajoria	1/3/2026	20,000	20,000	Equity Shareholder's Claim	Nil	Nil	Yes	Nil	NA	Nil	Nil	Nil
<b>Grand Total</b>			960,000	960,000									

